

ITEM NO.33

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 680/2024

GUFRAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 24-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Farrukh Rasheed, AOR
Mr. Md. Ekhlakh Alam, Adv.
Mr. Seraj Ahmad, Adv.

For Respondent(s)

Ms. Srishti Singh, AOR
Mr. Ajay Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from High Court and
Trial Court.

It is submitted by ld. Counsels for both the parties that
they do not wish to file additional documents. Submission is
taken on record.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ